

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

SPECIALIZED TRAINING PROGRAMME FOR PROSECUTORS

26.02.2018 & 27.02.2018

VENUE – MPSJA, JABALPUR

PROGRAMME

DAY ONE – 26.02.2018 (Monday)

10.30 a.m. to 11.00 a.m. Inauguration of Programme

– By **Shri Mohd. Fahim Anwar,**
Registrar General,
High Court of M.P., Jabalpur
&
Shri Sanjeev Kalgaonkar,
Director In-charge, MPSJA

(Followed by Group Photo session)

11.00 a.m. to 11.45 a.m. Role of Prosecutor in preparation and conduct of trials

– By **Shri Sudeep Kumar Shrivastava,**
Additional Director, MPSJA

11.45 a.m. to 12.00 a.m.

TEA BREAK

12.00 p.m. to 1.30 p.m. Procedural aspects of examination of witnesses and Duty of Prosecutor in recording of evidence

– By **Sanjeev Kalgaonkar,**
Director Incharge, MPSJA

1.30 p.m. to 2.15 p.m.

LUNCH BREAK

2.15 p.m. to 3.15 p.m. Key issues relating to Electronic Evidence

– By **Shri Vidhan Maheshwari,**
Asst. Director, MPSJA

3.15 p.m. to 3.30 p.m.

TEA BREAK

3.30 p.m. to 5.00 p.m. Issues relating to Bail, Supurdagi and Final Report & duties and responsibilities of Prosecutors

– By **Smt. Sangeeta Yadav,**
Faculty Member (Jr.), MPSJA

DAY TWO – 27.02.2018 (Tuesday)

- 10.15 a.m. to 11.30 a.m. Medico legal aspects in criminal trial
– By **Dr. Vivek Shrivastava, Asst. Professor (Forensic)**
NCSB Medical College, Jabalpur
&
Dr. Ashok Najan, Asst. Professor
NCSB Medical College, Jabalpur
- 11.30 a.m. to 11.45 a.m. **TEA BREAK**
- 11.45 p.m. to 1.00 p.m. Salient features of Sections 311, 319, 320 and 321
of Cr. P. C.
– By **Shri Vidhan Maheshwari,**
Asst. Director, MPSJA
- 1.00 p.m. to 2.00 p.m. **LUNCH BREAK**
- 2.00 p.m. to 3.15 p.m. Key issues relating to conduct of trials under special
legislations e.g. POCSO Act, 2012 & Juvenile Justice
(Care & Protection of Children) Act, 2015
– By **Shri Awdhesh K. Gupta,**
Faculty Member (Sr.), MPSJA
- 3.15 p.m. to 3.30 p.m. **TEA BREAK**
- 3.30 p.m. to 4.45 p.m. Key issues relating to Wild Life Protection Act,
1972
– By **Ms. Swati Bajaj,**
OSD, MPSJA, Jabalpur
- 4.45 p.m. onwards Open interactive session

Followed by Valedictory session

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway
the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR IN-CHARGE